

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4482/2016

THE STATE OF UTTAR PRADESH STATE OF UTTAR PRADESH
THROUGH PRINCIPAL SECRETARY & ANR.

Appellant(s)

VERSUS

RAKESH KUMAR GUPTA

Respondent(s)

Date : 23-09-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. S. R. Singh, Sr. Adv.
Mr. Kamendra Mishra, AOR
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Aditi Mishra, Adv.

For Respondent(s) : Mr. Anup Kumar, AOR
Mrs. Neha Jaiswal, Adv.
Mr. Shivam Kumar, Adv.
Ms. Achint Priya, Adv.
Ms. Arshi, Adv.
Ms. Shubhangi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, re-list next week.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)